

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.S.P. 1042(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 28.02.2018

NAME OF THE PARTIES:

Refrigerated Distributors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013.

ORDER

At request of the Petitioner's Counsel, list this matter on 08.03.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)